



OFFICE OF THE NATIONAL RECOGNISED

ALL INDIA TAFSILI UNITED PARTY

VILL. SIMULPUR, P.O. THAKURNAGAR, DIST. NORTH 24 DARGANAS, Presidency Division—Calcutta, INDIA

F. No. 56 Regn. No. 92. J. S. II.

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Ref. No. 342/AITUP/11.

Dated 15-09-2011.

Enclosures:

1. Xerox copy of Registration order of the Party by the Election Commission of India, No. 56/63/93/J.S. II, dated 18-8-1994.
2. Xerox copy of Directed reference of your honour 56/Misc/2011/PPS- II, dated 14th July 2011.
3. Annual audited account of the Party funds as audited and certified by Chartered Accountant dated the 30-08-2011.
4. Annual Report of the contribution received by the Party in form 24A in the financial year 2010-2011 by the Treasurer of the Party dated the 01-08-2011, and which verified by the Party President.
5. Copy of the latest Constitution of the Party incorporating all the amendments there to No. VI.Z/98 (49 pages) dated 26-10-1998, both in hard and soft copy, following registration order of the Election Commission of India, vide No. 56/63/93/J.S. II, dated 18-8-1994, with effect from 16-8-1994, affixed here with dated on 15-09-2011.
6. Xerox copy of Resolution of the Party dated on 01-08-2011.
7. Xerox copy of Resolution of the Party dated on 04-09-2011.
8. Xerox copy of Concerned respective voter lists/Identity cards.

Name & signature of the Executive Committee

- | | |
|---|---------------------------------|
| 1. Dr. Ramendra Nath Mandal. - President. | <i>Dr. Ramendra Nath Mandal</i> |
| 2. Sri. Amrita Mondal- General Secretary. | |
| 3. Sri. Tapash Ghosh. Cultural Secretary. | <i>Tapash Ghosh</i> |
| 4. Smt. Manju Rani Mandal. Treasurer. | <i>Manju Rani Mandal</i> |
| 5. Sri. Narayan Maitra.- External office bearer. | <i>Narayan Maitra</i> |
| 6. Smt. Sudebi Rani Mandal. - Internal office bearer. | <i>Sudebi Rani Mandal</i> |
| 7. Sri. Bimal Ojha. - Member. | <i>Bimal chandra Ojha</i> |
| 8. Smt. Ruma Roy. - Member. | <i>Ruma Roy</i> |
| 9. Sri. Arabinda Biswas. - Member | <i>Arabinda Biswas</i> |



Ramendra Nath Mandal
15-09-11

President
National Recognised
All India Tafsili United Party

ALL INDIA TAFSILI UNITED PARTY
VILL- SIMLPUR, P.O- THAKURNAGAR, P.S.-GAIGHATA, DIST-24 PGS(N)
PRESIDENCY DIVISION, CALCUTTA, INDIA

RECEIPTS AND PAYMENTS ACCOUNT FOR THE YEAR ENDED 31ST MARCH,2011

<u>RECEIPTS</u>	<u>AMOUNTS</u> (Rs.)	<u>PAYMENTS</u>	<u>AMOUNTS</u> (Rs.)
To Opening Cash in hand	Nil	By Printing & Stationery	1,455.00
„ Donation	5,000.00	„ Travelling Expenses	805.00
		„ Meeting Expenses	300.00
		„ Petitions Expenses	1,890.00
		„ Legal Expenses	400.00
		„ Certified Copy	150.00
		„ Closing Cash in hand	0.00
	<u>5,000.00</u>		<u>5,000.00</u>

INCOME AND EXPENDITURE ACCOUNT FOR THE YEAR ENDED 31ST MARCH,2011

<u>EXPENDITURE</u>	<u>AMOUNTS</u> (Rs.)	<u>INCOME</u>	<u>AMOUNTS</u> (Rs.)
To Printing & Stationery	1,455.00	By Income	5,000.00
„ Travelling Expenses	805.00		
„ Meeting Expenses	300.00		
„ Petitions Expenses	1,890.00		
„ Legal Expenses	400.00		
„ Certified Copy	150.00		
„ Excess of Income over Expenditure	0.00		
	<u>5,000.00</u>		<u>5,000.00</u>

BALANCE SHEET AS AT 31ST MARCH,2011

<u>LIABILITIES</u>	<u>AMOUNTS</u> (Rs.)	<u>ASSETS</u>	<u>AMOUNTS</u> (Rs.)
<u>GENERAL FUND</u>		<u>FIXED ASSETS:</u>	
As per last account	4,004.00	<u>FURNITURE & FIXTURE:</u>	
Add: Excess of Income over expenditure	Nil	As per last account	2,424.00
	<u>4,004.00</u>	Less: Dep. @ 10%	<u>242.00</u>
			2,182.00
		<u>MACHINERY</u>	
		As per last account	2,025.00
		Less: Dep. @ 10%	<u>203.00</u>
			1,822.00
		<u>CURRENT ASSETS:</u>	
		Cash in hand	Nil
	<u>4,004.00</u>		<u>4,004.00</u>

The above Accounting Statements are certified to be True and Correct.

For KPMB & Associates
Chartered Accountants

P. Sen Roy
P. Sen Roy
Mg. Partner

Date: 30.08.2011

